

37/5/00

DB

H. K. Hiran

OA 659/2001

(Gr. C, code 9 C9)

Sh. H. K. Hiran, Mumbai

In person

Vls.

M/o Finance @ 2 ors.

Per Tribunal
Fixed for AH
on 3/10/2001

Per
for Dy. Registrar

Noted,
Prunh
25/9/2001
(H.K. NIRANI)

3.10.2001 (2)

Applicant Shri H.K. Hirani present in person. He states that he has engaged learned counsel and would like to ^{file a} fresh OA. He therefore wants to withdraw this OA subject to above. The OA is allowed to be withdrawn with liberty to the applicant to file fresh OA subject to limitation. This OA is accordingly disposed of.

PLN
(S.L. Jain)
Member (J)

(B.N. Bahadur)
Member (A)

mb

Order/Judgement despatched
to Applicant, respondent (s)
on 22/10/01

8